

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1176
ANSWERED ON 11/02/2025**

DELETION OF JOB CARDS FROM MGNREGS

1176. SHRI TANUJ PUNIA:

SHRI SAPTAGIRI SANKAR ULAKA:

SHRI HARISH CHANDRA MEENA:

SHRI RAMASHANKAR RAJBHAR:

SHRI MURARI LAL MEENA:

DR. DHARAMVIRA GANDHI:

MS SAYANI GHOSH:

SHRI ANTO ANTONY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of job card holders in the country who are getting timely work and payment, if so, the details thereof, State-wise;**
- (b) the details and total number of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers whose job cards were deleted from 2019-20 to 2024-25, Year, State and area-wise details including Dausa Parliamentary Constituency of Rajasthan during the last five years;**
- (c) the reasons for the deletion of job cards, State-wise including Dausa Parliamentary Constituency of Rajasthan;**
- (d) the details of workers deleted with the reason 'Unwilling to work' from 2019-20 to 2023-24, Year and State-wise including Dausa Parliamentary Constituency of Rajasthan;**
- (e) whether the Government has issued detailed guidelines on reinstating the job card holders wrongfully deleted, if so, the details thereof and if not, the reasons therefor;**
- (f) the reasons for significant variation in wage rates across different States of the country under the said scheme and the details of steps taken for making it uniform and steps taken to amend the existing methodology for calculating wage rates in the country; and**
- (g) the total number of registered workers and active workers that remain ineligible for the Aadhaar Based Payment System (ABPS) since January 2024 and the total number of new job**

cards issued across the country since January 2024, State-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): Mahatma Gandhi NREG Scheme provides for enhancement of livelihood security of households in rural areas of the country by providing at least 100 days of guaranteed wage employment in every financial year to every rural household whose adult members volunteer to do unskilled labour. It is demand driven scheme which provide a fall-back option when no better employment opportunity is available. As per the mandate of the Act, the beneficiaries are entitled to get wage payment within 15 days from the closure of Muster Roll of the work. In the current financial year, FY 2024-25 (as on 07-02-2025), 98.34% Fund Transfer Orders are generated within 15 days from the closure of Muster Rolls. The total number of active workers in the country under Mahatma Gandhi NREGS is 13.44 crore.

(b) to (d): State/Union Territory(UT)-wise number of active workers whose Job cards were deleted under Mahatma Gandhi NREGS during the financial years 2019-20 to 2024-25 (as on 04.02.2025) are given at Annexure-I.

The Dausa Parliamentary constituency consists of part of the Alwar, Dausa and Jaipur districts of Rajasthan. Number of active workers whose Jobcards were deleted in Dausa Parliamentary constituency is given below:

Dausa Parliamentary Constituency of Rajasthan						
Districts	Number of Active workers whose Jobcards deleted					
	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
Alwar	0	0	1055	5860	3389	1234
Dausa	0	0	693	4908	2497	81
Jaipur	0	0	326	3716	6415	763

Figures of job cards deletions are dynamic in NREGASoft. As per requirement, State/District/Block/Gram Panchayat-wise details of workers whose job card was deleted and the reasons therein during the financial year 2024-25, can be seen at the link given below which is available in public domain:

https://nreganarep.nic.in/netnrega/citizen_html/demregister.aspx?lflag=eng&fin_year=2024-2025&source=national&labels=labels&Digest=O57D2k1AxQj89t4Y5xNiBg

Similarly, the data for 2019-20 to 2023-24 can be accessed via report number R.5.1.1 of NREGASoft at the following link which is available in public domain :

https://nrega.nic.in/MGNREGA_new/Nrega_home.aspx

Mahatma Gandhi NREGS is a demand-driven wage employment scheme and the responsibility of implementation of the scheme is vested with the Government of concerned States/UTs. Updation/deletion of Job Cards is a regular exercise conducted by the States/UTs. Job cards have been deleted mainly due to reasons such as fake/duplicate/incorrect job cards, migration of workers from Gram Panchayat permanently and classification of Gram Panchayat from Rural to Urban etc.

(e): Ministry of Rural Development has issued a Standard Operating Procedure (SOP) vide letter dated 25.01.2025 to all States/UTs, with clear guidelines regarding deletion and restoration of job cards. The SOP ensures compliance with the Mahatma Gandhi NREGS guidelines, promotes transparency and protects the rights of workers by defining conditions for deletion.

The SOP emphasizes the importance of due process, including the publication of draft lists of job cards marked for deletion, verification at Gram Sabhas, and the right of appeal for affected workers. It also mandates the linking of job cards with Aadhaar to eliminate duplicate and fraudulent entries. These measures are aimed at preventing misuse of job cards while ensuring that genuine beneficiaries are not excluded. The Ministry is committed to maintaining the integrity of Mahatma Gandhi NREGS and ensuring that the benefits of the scheme reach to eligible rural households.

(f): As per Section 6 (1) of Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, the Central Government may by notification, specify the wage rate for its beneficiaries. Further, section 6 (2) of the Act, provides that until such time a wage rate is fixed by the Central Government in respect of any area in a State, the minimum wage fixed by the State Government under section 3 of the Minimum wages Act, 1948 for Agricultural Labourers shall be considered as the wage rate applicable to that area. Accordingly as per provision of Section 6(2) of the Act, from the inception of the scheme till the financial year 2010-11, the wage rate in Mahatma Gandhi NREGA was determined

on the basis of the minimum wage set by the State Government. However, from the financial year 2011-12, the Government of India started determining the wage rates using the Consumer Price Index for agricultural labour (CPI-AL).

To compensate the Mahatma Gandhi NREGA workers against inflation, the Ministry of Rural Development revises the wage rate every financial year based on change in Consumer Price Index for Agricultural Labour (CPI-AL). The index is different for different States/UTs as notified by Labour Bureau Shimla. If the calculated wage rate of any State/UT is coming lower than the wage rate of previous year, it is being protected by maintaining the previous year wage rate. The wage rate is made applicable from 1st April of each financial year. The overall % increase in wage rate for FY 2024-25 from the FY 2023-24 is about 7 %.

However, each State/UT can provide wage over and above the wage rate notified by the Central Government.

(g): As on date, a total of 13.36 crore Aadhaar have been seeded in NREGASoft which is 99.47% of total Active workers (13.44 crore). Further, a total of 12.96 crore active workers (96.45%) have been linked to Aadhaar Payment Bridge System (APBS). State/Union Territory (UT)-wise number of Job card issued under Mahatma Gandhi NREGS from 01.01.2024 to 06.02.2025 is given at Annexure-II.

Annexure-I

Annexure referred to in reply to parts (b) &(d) of Lok Sabha Unstarred Question No. 1176 dated 11.02.2025.

State/Union Territory(UT)-wise number of active workers whose Jobcards were deleted under Mahatma Gandhi NREGS during the financial years 2019-20 to 2024-25 (as on 04.02.2025). (Figure in number) (as per NREGASoft)							
Sl. No.	State/UTs	Number of Active workers whose Jobcards deleted					
		2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andaman and Nicobar	0	0	4	6	10	26
2	Andhra Pradesh	0	0	10654	256678	154658	79837
3	Arunachal Pradesh	0	0	703	4006	8955	8414
4	Assam	0	0	25741	82953	154262	379789
5	Bihar	0	0	197417	1183405	203384	251529
6	Chhattisgarh	0	0	20271	116583	249202	66524
7	Dn Haveli And Dd					0	0
8	Goa	0	0	0	4	3	10
9	Gujarat	0	0	17274	69476	88558	15408
10	Haryana	0	0	4009	7883	4202	2759
11	Himachal Pradesh	0	0	1427	7458	9569	2953
12	Jammu And Kashmir	0	0	5101	20782	50591	22542
13	Jharkhand	0	0	78708	259989	163406	151852
14	Karnataka	0	0	28752	158752	58166	14400
15	Kerala	0	0	1295	5730	21418	2602
16	Ladakh	339	1033	206	734	470	236
17	Lakshadweep	0	0	0	0	0	0
18	Madhya Pradesh	0	2	935912	495850	896927	55013
19	Maharashtra	0	0	6843	71428	21646	13281
20	Manipur	0	0	305	998	3904	3636
21	Meghalaya	0	0	657	3433	16976	10907
22	Mizoram	0	0	4405	3228	4173	8871
23	Nagaland	0	0	1778	1864	3191	8130
24	Odisha	0	7	339454	520051	262216	222441
25	Puducherry	0	0	9	110	134	146
26	Punjab	0	0	14720	90601	24089	7947
27	Rajasthan	0	0	23681	153981	214454	24614
28	Sikkim	0	0	263	449	753	550
29	Tamil Nadu	0	2	21996	128553	146106	77193
30	Telangana	3	39	2212	159995	40720	30152
31	Tripura	0	0	1971	2767	13201	5795
32	Uttar Pradesh	0	0	154326	1127994	608107	26209
33	Uttarakhand	0	0	3014	12791	20577	16789
34	West Bengal	0	0	5921	506981	40663	2309
	Total	342	1083	1909029	5455513	3484691	1512864

Annexure referred to in reply to part (g) of Lok Sabha Unstarred Question No. 1176 dated 11.02.2025.

State/Union Territory (UT)-wise number of Job card issued under Mahatma Gandhi NREGS from 01.01.2024 to 06.02.2025. (Figure in number)		
Sl. No.	States/UTs	Total Job Card Issued
1	Andaman And Nicobar	350
2	Andhra Pradesh	308475
3	Arunachal Pradesh	33064
4	Assam	242645
5	Bihar	2095472
6	Chhattisgarh	246609
7	Dn Haveli And Dd	4716
8	Goa	501
9	Gujarat	346973
10	Haryana	47583
11	Himachal Pradesh	47616
12	Jammu And Kashmir	60174
13	Jharkhand	495882
14	Karnataka	192729
15	Kerala	99041
16	Ladakh	846
17	Lakshadweep	4
18	Madhya Pradesh	483816
19	Maharashtra	1132895
20	Manipur	18997
21	Meghalaya	27739
22	Mizoram	11009
23	Nagaland	19559
24	Odisha	431092
25	Puducherry	2874
26	Punjab	98222
27	Rajasthan	435982
28	Sikkim	1694
29	Tamil Nadu	176873
30	Telangana	133805
31	Tripura	14334
32	Uttar Pradesh	1202042
33	Uttarakhand	26840
34	West Bengal	2688
	Total	84,43,141
